National Water Commission

***831. Shri Rabi Ray:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether suggestions have been received by his Ministry that a National Water Commission comprising of experts should survey different dry areas to suggest the method of sending water to them; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A proposal to set up an All India Irrigation Commission is under the consideration of the Government.

हिन्दू संयुक्त परिवार पर आय-कर

*832. श्री प्रकाशवीर शास्त्री :
श्री रामावतार शर्मा :
श्री ओ० प्र० त्यागी :
श्री शिव कुमार शास्त्री :
श्री रघुवीर सिंह शास्त्री :
डा० सूर्य प्रकाश पुरी :
श्री हुकम चन्द कछवाय :
श्री रामगोपाल शालवाले :
श्री आत्म दास :
श्री अर्जुन सिंह भदौरिया :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संयुक्त हिन्दू परिवारों पर आय-कर की छूट की सीमा कम होने के कारण सम्बन्धित कानून से फायदा उठाने के लिये, उन्हें बनावटी तौर पर अपना बटवारा करना पड़ता है;

(ख) क्या यह भी सच है कि इसके परिणामस्वरूप कम आय-कर की वसूली होती है, जिससे राजस्व की हानि होती है ;

(ग) यदि हां, तो क्या सरकार संयुक्त परिवार की स्वस्थ भारतीय परम्परा को ठेस पहुंचाये बिना आय-कर अधिनियम में उचित उपबन्ध करने का विचार कर रही है; और

(घ) यदि हां, तो उसका ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य-मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) जी, नहीं । सरकार के पास ऐसा कोई प्रमाण नही है जिससे यह पता चले कि कुल आमदनी के जिस अंश पर आय-कर नही लगता उसकी सीमाएं कम समझी जाने के कारण संयुक्त हिन्दू परिवार बनावटी तौर पर अपना बटवारा कर लेते हैं ।

(ख) से (घ). ये सवाल ही नही उठते ।

Over-staffing in Unproductive Category in Public Sector Units

***833. Shri Virendrakumar Shah:** Will the Minister of **Finance** be pleased to state:

(a) whether Government are aware of a survey conducted by the Union Ministry of Labour, Employment and Rehabilitation about the occupational pattern in the public and private sectors;

(b) whether Government are also aware that according to the report mentioned above, the proportion of peons and clerical workers in the public sector is higher and that of sales workers is lower than that in the private sector;

(c) if so, whether it is a fact that there is over-staffing in unproductive categories and neglect of essential functions like sales in the public sector units; and

(d) if so, the remedial measures proposed to be taken in this regard?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Yes, Sir.

(b) The report on occupational pattern in the public sector, referred to, covers the entire public sector i.e.,